and Jalpaiguri and to provide reliable transmission media for linking Bankura, Balurghat and Purlia to the the Trunk Automatic Exchanges. It is planned to link Berhampur with Asansol TAX, Jalpaiguri and Balurghat with Silliguri TAX for STD facilities.

(e) Does not arise.

Prices of Bulk Drugs

- 4270. DR. KRUPASINDHU BHOI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the small scale units are selling Ampicillin Trihydrate, Chloramphenicol, Amoxycyclin, methoxazole etc. below the prices fixed by Government; and
- (b) if so, the reasons for fixing higher prices for these bulk drugs and the steps taken by Government to provide these drugs at realistic prices to consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND **PETROCHEMICALS** R. K. (SHRI JAICHANDRA SINGH): (a) Prices fixed by the Government under Drugs (Prices Control) Order, 1979 are the maximum sale prices and manufacturers are free to sell the bulk drug at prices not exceeding the prices fixed by the Government.

(b) The prices of bulk drugs are constantly under review and are revised from time to time.

Shortage of Comysin-S syrup and tablets

- 4271. DR. GOLAM YAZDANI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that Comysin-S syrup and tablets are not available in the market; and
- (b) the reasons for non-availability of these medicines and when the same will be available?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

R. K. **PETROCHEMICALS** (SHRI JAICHANDRA SINGH): (a) and (b). No report of shortage of Comycin-S. Syrup or Comycin tablets has been received by this Ministry. M/s. Glaxo Laboratories, manufacturer of these drugs have reported adequate availability of Comycin-S Syrup. Regarding Comycin tablets, the manufacturer has reported that its production has been suspended temporarily on account of low demand. Other equivalents are readily available.

Production, Requirement and Import of Kerosene in Seventh Plan

- 4272. SHRI CHINTAMANI JENA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the annual requirement of kerosene oil in the country;
- (b) the annual production of kerosene oil in the country;
- (c) the quantity of kerosene oil imported during the last three years to meet the demand and the value thereof:
- (d) the country from which kerosene oil is being imported; and
- (e) the steps being taken to increase the production of kerosene oil in the country to meet the demand and to save foreign exchange during the Seventh Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): (a) The requirement of kerosene oil during 1985-86 is estimated at 6.69 million tonnes.

- (b) The indigenous production of kerosene oil during 1985-86 is estimated at 4.16 million tonnes.
- (c) The quantity of kerosene oil imported during the last three years and the cost thereof are given below:

Year	Quantity (Million Tonnes)	Cost (Rs./Crores)
1982-83	1.9	595.89
1983-84	2.0	603.64
1984-85	2.6	844.77

- (d) Kerosene oil is presently being imported under term contract with the USSR and by spot purchases in the International market.
- (e) The steps being taken to increase kerosene production indigenously and to save foreign exchange in its import during the Seventh Plan include:
 - (i) Refinding capacity in the country has been increased and is proposed to be further increased.
 - (ii) FCC Units have since been installed in some refineries and additional secondary processing facilities are also planned to increase the production of middle distillates including kerosene oil.
 - (iii) Use of thermally efficient kerosene stoves and other alternative fuels are being encouraged to curb consumption of kerosene oil.

[Translation]

Generation of Power

4273. SHRI VILAS MUTTEMWAR: Will the Minister of ENERGY be pleased to state:

- (a) the generating capacity of various power houses in the country;
- (b) the amount of power being actually generated by these power houses;
- (c) whether Union Government have issued any directions to the State Governments or advised them to generate power according to their installed capacity; and
 - (d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF KHAN): (a) and (b). MOHAMMAD Station-wise power generating capacity and generation during April-November 1985 are indicated in the statement annexed.

(c) and (d). Inter-action with State Governments and State Electricity Boards for improving the performance of thermal power stations is a continuous process. The State Electricity Boards have been request ed from time to time to take measures for optimum utilisation of the existing thermal capacity. The need for improving the thermal generation and thermal performance was also stressed in the recently held State Power Ministers' Conference on 3rd and 4th November 1985. The State Governments/ SEBs have been asked to take various measures to improve the performance of thermal power stations which include carrying out renovation and modernisation programmes, improving the operation and maintenance practices in the power stations, giving training to the operation and maintenance personnel and adopting modern management practices. Various measures taken have improved the Plant Load Factor during April-November 1985 to 50.3% as against 45.9% during the same period last year.

Statement Station-wise capacity and Generation (Gwh) of Thermal, Nuclear and Hydro Stations

State	Station	Capacity (MW) (as on 30-11-1985)	Generation (Gwb) (AprNov. 85)
1	2	nonen mittelikanuncus uurin mittelikan kitelikan kitelik	ninania) in tuma atautuka atai (tuotaunati tuotaanatinai atai a
В.В М.В.	Hydro		The second of th
	Bhakra Nangal	1049	3927
	Dehar	990	2623
	Pong	360	882